

restore these services at the present juncture.

No Airbus services were operated to Pune.

[*Translation*]

Availability of Wagons for Industries

2808. SHRI SATYANARAYAN JATIYA: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for continuous decrease in the number of railway wagons required for supply of coal to industries; and

(b) the efforts proposed to be made to ensure availability of adequate number of wagons for this purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). The loading of wagons with coal is progressively going up, but more coal is moving to thermal power stations and other core sectors. As a result, the benefit of increased coal loading by rail is not going to the industries in non-core sectors.

Vayudoot Services

2809. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of places proposed to be linked with Vayudoot services; and

(b) the criteria fixed therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Due to heavy losses being sustained by it, Vayudoot has been compelled to reduce its network drastically. The airlinking of new stations is not a feasible

proposition for Vayudoot at the present juncture.

Power Generation from Garbage

2810. SHRI SHIV SHARAN VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Koodo se bi-jali to nahin bani karodon ki mudra koodo mai jai" appearing the 'Nav Bharat Times' dated July 23, 1991; and

(b) if so, whether any enquiry has been ordered into it; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c). The matter has been examined, and legal action has been initiated against the Danish turn-key contractor who could not demonstrate successful operation of the plant as per the contract.

[*English*]

Development of tourism in Sindhudurg, Maharashtra

2811. SHRI SUDHIR SAWANT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there are proposals for development of Tourism in Sindhudurg district, Maharashtra; and

(b) if so, the details of the proposals already sanctioned?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Development of Tourism is primarily the responsibility of the State Governments. However, Central financial assistance is extended to the State Governments on the basis of specific proposals received from them, subject to availability of funds and inter-se priorities. The government of Maharashtra has not submitted any scheme for development of Sindhudurg district during 1991-92.

(b) Does not arise.

[*Translation*]

Upgradation of Ratnagiri Airport

2812. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to upgrade the Ratnagiri aerodrome for operation of the Indian Airlines flights;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The upgradation of an airport depends upon the traffic potential and demand from the scheduled airlines. As there is no demand from the Indian Airlines to operate to Ratnagiri, the National Airports Authority has no plan to upgrade this airport which belongs to the Government of Maharashtra.

[*English*]

Bridge on Railway Crossings in Jaipur

2813. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are railway crossings on the roads leading to Malviya Nagar and Jhotwara in Jaipur;

(b) whether both the said roads have heavy traffic congestion; and

(c) if so, whether the Government propose to construct over-bridges at railway crossings on both the roads?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Railway can take action for construction of the over-bridges, only after firm proposals therefor are sponsored by the State Government duly consenting to share the cost, as per rules.

Sports Activities in Neyveli Lignite Corporation

2814. DR. P. VALLAL PERUMAN: Will the Minister of COAL be pleased to state:

(a) the amount spent for the sports activities in the Neyveli Lignite Corporation from 1988 to 1990, year-wise and item-wise;

(b) whether the sports activities in Neyveli Lignite Corporation has not improved as compared to other coal companies; and

(c) if so, the reasons therefor?